

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 9th October, 2014

NO.LJ (B) 83/93/244 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint Shri L.T.Tariang, MCS, Block Development Officer. Laskein C & R.D Block as Executive Magistrates in connection with the monitoring of law and order in West Jaintia Hills District, Jowai in view of the agitational programmes called by the NGOs relating to NGT Ban for a period of 3 (three) months from the date of issue or till further order.

sd/-

(E.M.Donn)

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B).83/93/244- A,

Dated Shillong, the 9th October, 2014

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, West Jaintia Hills District, Jowai, with a request to circulate to the officer concerned. This has a reference to letter NO. JHC.3/12/Part, dated 01.10.2014
3. The Principal Secretary to the Govt of Meghalaya & Member Convener NGT for information.
4. Personnel A.R (A) Department.
5. DEO (Data Entry Operator) LR Officer, Room No. 104, Main Sectt Building, for uploading the Notification in the Law Department website.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,

[Signature]

Deputy Secretary to the Govt. of Meghalaya
Law (B) Department.

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